

(b) if so, whether Government propose to give a life sentence to the food adulterators?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) It is unfortunately true that such adulteration does take place.

(b) A statement indicating the penalties prescribed under the Prevention of Food Adulteration Act, 1954, is laid on the table of the Sabha. [Placed in Library. See No. LT-5731/73]. The question of enhancing the penalties is under examination.

**Sen Committee Report on Revision of University and College Teachers' Grades**

\*116. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Sen Committee Report for the revision of the University and College Teachers' Grades has been considered by Government;

(b) if so, whether any decision has been taken regarding its implementation; and

(c) if not, the date by which the decision is likely to be taken?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (c). The recommendations of the University Grants Commission on the report of the Sen Committee in regard to scales of pay of the teachers in universities and colleges have been received and are under examination.

**Wholesale Trade in Foodgrains in Scarcity Areas**

\*117. SHRI C. JANARDHANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the wholesale take-over of the food trade can be implemented successfully by the States

especially where there is shortage in supply of foodgrains; and

(b) if not, whether Central Government propose to supply sufficient quantity to make up their shortage?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) Successful implementation of wholesale trade take-over in foodgrains, to a considerable extent, depends on the ready availability of allocable stocks thereof with the Government. This is one of the important factors leading to such implementation.

(b) The demands of the States and the Union Territories for foodgrains are met by the Government of India in keeping with the overall availability thereof in the Central Pool.

**Fire on Indian Ship "Mobil Petroleum" off the African Coast in September, 1973**

\*118. SHRI RAGHUNANDAN LAL BHATIA:  
SHRI K. LAKKAPPA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there have been mysterious fire on the Indian Ship, the super tanker 'Mobil Petroleum' of the African coast on the 15th September, 1973;

(b) if so, the cause of the fire; and

(c) the outcome of the investigations carried out?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLA-PATI TRIPATHI): (a) The super tanker 'MOBIL PETROLEUM' is a Liberian vessel and not an Indian ship. Some minor fire is reported to have occurred on the ship between the 3rd

and 5th September, 1973 when it was near the South East African coast.

(b) No investigation into the cause of the fire was made by the Director General of Shipping as the vessel is a foreign one and the fire accident took place in foreign waters.

(c) Does not arise.

#### Freeze on Price of Farm Inputs

\*119. SHRI NAWAL KISHORE SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a proposal has been submitted to Government to freeze prices of farm inputs in the country;

(b) if so, the main points thereof;

(c) the time by which Government propose to take necessary steps in this regard; and

(d) the extent to which such a freeze will bring down the prices of foodgrains?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) No such proposal has been received in the Ministry of Agriculture.

(b) to (d). Do not arise.

#### Cochin Shipyard's contract with U.K. Firm

\*120. SHRI A. K. GOPALAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Cochin Shipyard entered into a contract with the U.K. firm of Scott Lithgow Limited for technical assistance in building of ships and training the Shipyard's personnel in ship building; and

(b) if so, the broad outlines thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) Yes, Sir.

(b) In accordance with the agreement M/s. Scott. Lithgow Ltd. will provide necessary technical documentation and consultancy service for the building of the first ship of 75,000 DWT by the Cochin Shipyard. They will also train certain personnel of Cochin Shipyard in their Kingston Shipbuilding Yard. In consideration for the services rendered by M/s. Scott Lithgow Ltd., the Cochin Shipyard has to pay a sum of £ 760,333 in addition to the salaries of their consultants who will be posted at Cochin, which are estimated at £ 350,000 in foreign currency plus Rs. 15,20,000 in Indian Currency.

#### Introduction of Irrigation (Pumping) Scheme on Barges

1002. SHRI K. KODANDA RAMI REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Irrigation (Pumping) Scheme on barges is successful;

(b) whether it can be done only on perennial rivers;

(c) whether Government is thinking of introducing such schemes all over the country; and

(d) if so, whether there is any likelihood of giving priority to such schemes in the Fifth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF SHER SINGH): (a) Yes, Sir. Lift irrigation schemes constructed on barges are successful.

(b) It can be done successfully on perennial as well as subperennial rivers.